

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2767
TO BE ANSWERED ON 20.03.2017**

ADVISORY FOR DEVELOPING A COMPLIANCE REGIME

2767. SHRI MAHEISH GIRRI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has issued any advisory to the State/ UT/ Central labour enforcement agencies for developing a compliance regime based on self certification inspection as part of the Shram Suvidha Portal;**
- (b) if so, the details thereof;**
- (c) whether this advisory issued to Micro, Small and Medium Enterprises (MSMEs) is also proposed to be extended to large and heavy enterprises;**
- (d) if so, the details thereof; and**
- (e) if not, whether there is any proposal regarding self certification for large and heavy enterprises and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): In order to incentivize setting up of Micro Small and Medium Enterprises (MSMEs) to generate employment opportunities, Ministry of Labour & Employment has issued, on 19.02.2016 an advisory to the States/UTs/Central Labour Enforcement Agencies for a compliance regime based on self-certification and regulating the inspections of Micro Small Medium Enterprises (MSMEs) under certain Labour Laws, through an Inspection Scheme. The advisory aims to simplify and ease the compliance burden of these MSMEs under 9 Labour Laws during their initial 3 years of establishment with an inspection scheme taking into account the self-certifying compliance with the 9 Labour Laws.

(c) to (e): There is no such proposal to extend this advisory or self-certification to large and heavy enterprises.
